

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00831/2018**

Jabalpur, this Tuesday, the 01<sup>st</sup> day of October, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Komal Chand Rajak, S/o late Shri Hargovind Rajak, aged about 55 years, R/o Ward No.8, Talab Tola, Nainpur, Distt. Mandla (M.P) – 481776  
**-Applicant**

**(By Advocate – Shri P.C. Jain)**

**V e r s u s**

1. Union of India through General Manager, South Eastern Central Railway, Nagpur (M.S.) – 440001.
2. A.D.F.M (Pension) South Eastern Central Railway, Nagpur (M.S.) – 440001.
3. Branch Manager, State Bank of India, Nanipur Branch, Nainpur, Distt. Mandla (M.P.) – 481776.
4. The Branch Manager, Centralised Pension Processing Cell behind Working Women Hostel, Govindpura Bhopal (M.P) – 462023.
5. The Chairman, S.B.I, Nariman Point, Mumbai (M.S) – 400021.
6. The Regional Manager, S.B.I, Regional Branch, Bhopal (M.P) 462001.
7. Banking Lokpal, Indian Reserve Bank, 4<sup>th</sup> Floor, Hoshangabad Road, Bhopal (M.P) - 462011  
**-Respondents**

**(By Advocate – Shri Vijay Trpathi)**

**ORDER (ORAL)****By Navin Tandon, AM.**

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to approach the appropriate forum.

Accordingly, OA is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-